

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
M/S. JAI AMBE SPARES PRIVATE LIMITED
OPERATING IN TRADING BUSINESS OF AUTO
SPARE PARTS AT INDORE

(Under sub-regulation (1) of Regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	M/s. JAI AMBE SPARES PRIVATE LIMITED CIN: U74999MP2018PTC045405 PAN: AAECJ2170R
2.	Address of the registered office	Office Address: 87, BRG Industrial Park, Gram Mali Khedi, Behind New Geeta Toll Kanta, Nemawar Road, Bicholi Mardana, Indore, Madhya Pradesh 452016
3.	URL of website	Not Applicable
4.	Details of place where majority of fixed assets are located	Plot No. 87, BRG Industrial Park, Gram Mali Khedi, Behind New Geeta Toll Kanta, Nemawar Road, Bicholi Mardana, Indore, Madhya Pradesh 452016
5.	Installed capacity of main products/ services	Not Applicable, as the Corporate Debtor is engaged in the trading business.
6.	Quantity and value of main products/ services sold in last financial year	Turnover for FY 2024-25 is INR 22.99 Crores.
7.	Number of employees/ workmen	NIL, as informed by the suspended management.
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	For details, please connect to: jaiambespares rp@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	For details, please connect to: jaiambespares rp@gmail.com
10.	Last date for receipt of expression of interest	27-09-2026



11.	Date of issue of the provisional list of prospective resolution applicants	07-10-2026
12.	Last date for submission of objections to provisional list	12-10-2026
13.	Date of issue of the final list of prospective resolution applicants	22-10-2026
14.	Date of issue of information memorandum, evaluation matrix. and request for resolution plans for prospective resolution applicants.	27-10-2026
15.	Last date for submission of resolution plans	26-11-2026
16.	Process email id to submit Expression of Interest	jaiambespares rp@gmail.com
17.	Details of the corporate debtor's registration status as MSME	UAM No: MP23D0055788



Gajesh Labhchand Jain
Resolution Professional

In the matter of M/s Jai Ambe Spares Private Limited
Reg. No.: IBBI/IPA-001/IP-P-01697/2019 -2020/12588
Project-specific address for correspondence: C-602, Remi
Biz Court, Off Veera Desai Road, Azad Nagar, Andheri
West, Mumbai- 400 058
AFA validity till 31/12/2026

Date: 11.09.2026

Place: Mumbai

